

DIVISION BENCH

ITEM NO.117

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.573/2023, IA No.189/2024 & IA No.235/2024
IN CP (IB) No.23/ALD/2017**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 1st May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RAMAN ISPAT PVT LTD.
UNDER SECTION	10 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Pranjal Mehrotra, Adv. : *For the Applicant in IA No.573/2023*

Sh. Sandeep Arora, Adv. : *For the Applicant in IA No.189/2024*

Sh. Anil Kumar, PCS : *For the Applicant/Liquidator in IA
No.235/2024*

ORDER

IA No.189/2024

- 1.** This application has been filed by Union Bank of India seeking for impleadment in the IA No.573/2023.
- 2.** The response by the Liquidator has already been filed.
- 3.** The Ld. Counsel representing the Paschimanchal Vidyut Vitran Nigam Limited states that his reply could not be filed as the copy of the application was not available to him.
- 4.** Ld. Counsel representing the Bank undertakes to supply the copy during the course of the day on the e-mail ID, to be shared on the chat box.
- 5.** Thereafter, the reply be filed within a period of two weeks with advance copy be supplied to the other side.
- 6.** The matter is adjourned for further hearing on 31st May, 2024.

-Sd-

-Sd-

IA No.235/2024

1. This is the 25th Progress Report filed by the Liquidator. The same is taken on record, subject to just exceptions.
2. Accordingly, IA No.235/2024 stands disposed off.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

1st May, 2024

Avaneesh Kumar Singh
(Stenographer)